

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/1576/2025 ARBA/10/2025	SWAPNA MOHANTY VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000103/2018
2	D-ARBA/1583/2025 ARBA/11/2025	SUSHRIMA ACHARYA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000126/2018
3	D-ARBA/1890/2025 ARBA/12/2025	PROJECT DIRECTOR, NHAI, PIU, KHORDHA VS SWAPNA MOHANTY	AJIT PATNAIK VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000104/2018
4	D-ARBA/1551/2025 ARBA/6/2025	BHIMSEN PATRA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000107/2018
5	D-ARBA/1558/2025 ARBA/7/2025	MANASWINI RAYSAMANTA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000101/2018
6	D-ARBA/1565/2025 ARBA/8/2025	ABHIRAM SWAIN VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000086/2018
7	D-ARBA/1571/2025 ARBA/9/2025	KAIBALYA MOHANTY VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000092/2018
8	D-ARBP/1647/2025 ARBP/2/2025	TECHMA ENGINEERING ENTERPRISES PVT. LTD. VS UNION OF INDIA	DEBARAJ MOHANTY VS	// () //
9	D-BLAPL/1599/2025 BLAPL/614/2025	RENUBALA PANDA @ RENU VS STATE OF ODISHA	RAJ KUMAR ROUT VS	Maitri Vihar PS /547 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000652/2024
10	D-BLAPL/1602/2025 BLAPL/615/2025	JAGATRAI MUDULI VS STATE OF ODISHA	PRATIK NAYAK VS	KALIMELA /89 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000072/2024
11	D-BLAPL/1647/2025 BLAPL/616/2025	SIMANCHALA DORA @ BABU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /367 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000823/2024

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12	D-BLAPL/1546/2025 BLAPL/617/2025	GEETA RANI DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000311/2024
13	D-BLAPL/1394/2025 BLAPL/618/2025	CHITARANJAN BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SPL.TASK FORCE /37 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000018/2021
14	D-BLAPL/1572/2025 BLAPL/619/2025	PRASANT GOUDA @ PRASANTA KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /145 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000144/2022
15	D-BLAPL/38955/2024 BLAPL/620/2025	JAGAN BEHERA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	MARINE PS ARAKHAKUDA /91 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000555/2024
16	D-BLAPL/1573/2025 BLAPL/621/2025	ALOK PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C,TANGI(Khordha) 2(B)CC/0000009/2024
17	D-BLAPL/1575/2025 BLAPL/622/2025	BISUNI @ BISWANATH PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /394 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000596/2024
18	D-BLAPL/1182/2025 BLAPL/623/2025	JOHN KHADIA@JON KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BRAJARAJNAGAR /134 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000529/2024
19	D-BLAPL/1580/2025 BLAPL/624/2025	MANIA @ CHITTARANJAN PRADHAN @ CHITARANJAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /394 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000596/2024
20	D-BLAPL/1656/2025 BLAPL/625/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /303 JMFC, JATNI(Khordha) GR/0000844/2024
21	D-BLAPL/1651/2025 BLAPL/626/2025	JITU @ NARAYAN JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /234 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000219/2024
22	D-BLAPL/1365/2025 BLAPL/627/2025	PAPU NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MOTANGA /278 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000213/2024
23	D-BLAPL/1247/2025	RABINDRA NAIK @ RABI	ANIRUDHA DAS	BAGDIA /114 /2024

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	BLAPL/628/2025	VS STATE OF ODISHA	VS	A.D.J.,ANGUL(Anugul) CT/0000228/2024
24	D-BLAPL/1362/2025 BLAPL/629/2025	BIKI @ VIKI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	NAYAKOT /159 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000929/2024
25	D-BLAPL/1653/2025 BLAPL/630/2025	RAKESH MALLICK @ RAKESH KUMAR MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHANGA /369 /2022 A.D.J. SALIPUR(Cuttack) ST/0000024/2023
26	D-BLAPL/38353/2024 BLAPL/631/2025	JOEL @ MUKESH SIKKA VS STATE OF ODISHA	SASMITA NANDA VS	BARGARH /312 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0000937/2024
27	D-BLAPL/1676/2025 BLAPL/632/2025	KARTIKA MAHAKUD@KARTIKA VS STATE OF ODISHA	NARAYAN PRASAD MOHANTY VS	KEONJHAR TOWN /532 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0001697/2024
28	D-BLAPL/838/2025 BLAPL/633/2025	SORAJ CHANDA @ SIPUN @ SAROJ VS STATE OF ODISHA	AKASH BHUYAN VS	KHUNTA /332 /2024 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000096/2024
29	D-BLAPL/1143/2025 BLAPL/634/2025	AJIT PATEL @ AJEET PATEL VS STATE OF ODISHA	SHYAM MANOHAR VS	ORKEL /181 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000136/2022
30	D-BLAPL/1190/2025 BLAPL/635/2025	MITHUN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /500 /2023 A.D.J.,ASKA(Ganjam) ST/0000011/2024
31	D-BLAPL/1679/2025 BLAPL/636/2025	MISS BASANTI NAHAK @ BASANTI NAHAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	BERHAMPUR TOWN /383 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002768/2024
32	D-BLAPL/39405/2024 BLAPL/637/2025	RAJESH NAIK @ DUKHA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000478/2024
33	D-BLAPL/1681/2025 BLAPL/638/2025	PUSPANJALI NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	BERHAMPUR TOWN /383 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002768/2024
34	D-BLAPL/1665/2025 BLAPL/639/2025	SAROJ KUMAR MOHANTY VS	RUDRA NARAYAN PARIJA VS	SORO /1029 /2024 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/1668/2025 BLAPL/640/2025	STATE OF ODISHA MIKINA @ BISWAJIT MAHARANA VS	SANJIB KUMAR BHANJADEO VS	CT/0001671/2024 INDUSTRIAL ESTATE PS /190 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000699/2024
36	D-BLAPL/1682/2025 BLAPL/641/2025	STATE OF ODISHA RABINDRA NAYAK @ SIBA VS	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /547 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000652/2024
37	D-BLAPL/1657/2025 BLAPL/642/2025	STATE OF ODISHA MELA NAREDNRA VS	SOUBHAGYA KUMAR DASH VS	GURANDI /18 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000006/2024
38	D-BLAPL/855/2025 BLAPL/643/2025	STATE OF ODISHA PRAFULLA MALLIK @ DANGUA VS	CHEERA RANJAN SATAPATHY VS	NISCHINTAKOILI /303 /2024 JMFC, NISCHINTAKOILI(Cuttack) GR/0000053/2024
39	D-BLAPL/1689/2025 BLAPL/644/2025	STATE OF ODISHA MD. ABDUR RAHEMAN @ MD. ABDUR RAHEMAN ALLI KHAN VS	SATYA RANJAN MULIA VS	SPL.TASK FORCE /3 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000103/2017
40	D-BLAPL/1690/2025 BLAPL/645/2025	STATE OF ODISHA KALIA ROUT VS	AMLAN SHAKTI PAUL VS	RANPUR /413 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000101/2024
41	D-BLAPL/1011/2025 BLAPL/646/2025	STATE OF ODISHA DIPU @ GAGAN JENA VS	DIBYAJYOTI SAHOO VS	NIKIRAI /222 /2024 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000321/2024
42	D-BLAPL/1315/2025 BLAPL/647/2025	STATE OF ODISHA RAJKAPUR NINA VS	SURYAKANTA DWIBEDI VS	PATNAGARH /332 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001296/2024
43	D-BLAPL/1721/2025 BLAPL/648/2025	STATE OF ODISHA NABIN MAJHI VS	TUKUNA KUMAR MISHRA VS	JHARIGAM /196 /2024 SPECIAL JUDGE(POCSO), NABARANGP TR/0000061/2024
44	D-BLAPL/1288/2025 BLAPL/649/2025	STATE OF ODISHA BIJAY KUMAR GOCHHAYAT VS	ASUTOSH TRIPATHY VS	NALCO /259 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001133/2024
45	D-BLAPL/1722/2025 BLAPL/650/2025	STATE OF ODISHA TIMA @ MUKESH SETHY @ SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /190 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000699/2024

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46	D-BLAPL/1618/2025 BLAPL/651/2025	MANAS ATI @ MANASH ATI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KULABIRA /64 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000850/2024
47	D-BLAPL/1731/2025 BLAPL/652/2025	BHIMA MADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /16 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000003/2024
48	D-BLAPL/39446/2024 BLAPL/653/2025	JITU @ JITENDRA KUMAR ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /125 /2024 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000368/2024
49	D-BLAPL/1649/2025 BLAPL/654/2025	AKASH @ ASISH PATTNAIK @ PATTANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /190 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000699/2024
50	D-BLAPL/514/2025 BLAPL/655/2025	NAG @ SATYAPAL SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /138 /2023 A.D.J.,PATNAGARH(Balangir) SC/0000051/2023
51	D-BLAPL/741/2025 BLAPL/656/2025	ASWINI JENA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIKIRAI /222 /2024 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000321/2024
52	D-BLAPL/1732/2025 BLAPL/657/2025	RAMA MADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /16 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000003/2024
53	D-BLAPL/1089/2025 BLAPL/658/2025	KRUSHNA MOHAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000179/2024
54	D-BLAPL/942/2025 BLAPL/659/2025	TYAGI BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /187 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000700/2024
55	D-BLAPL/1739/2025 BLAPL/660/2025	BABAR @ SARFAT KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TIGIRIA /207 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000201/2024
56	D-BLAPL/962/2025 BLAPL/661/2025	KAILASH SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /244 /2024 A.D.J.,NAWAPARA(Nuapada) SA/0000047/2024
57	D-BLAPL/1751/2025	ZAHIR ALI	GOREKHANATH DAS	NAYAPALLI P.S. /32 /2024

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	BLAPL/662/2025	VS STATE OF ODISHA	VS	J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000077/2024
58	D-BLAPL/1014/2025 BLAPL/663/2025	AKASH MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 2ND A.D.J,KHURDA(Khordha) TR/0000075/2023
59	D-BLAPL/1631/2025 BLAPL/664/2025	MAHESWAR DAS VS STATE OF ODISHA	SANTOSH KUMAR PATNAIK VS	//0 C.J.M.,BALASORE(Baleshwar) 2(B)CC/000001/2024
60	D-BLAPL/1696/2025 BLAPL/665/2025	ARUN GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC 2(A)CC/0000169/2024
61	D-BLAPL/1698/2025 BLAPL/666/2025	RABI BHOI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHUBANESWAR G.R.P.S. /236 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001451/2024
62	D-BLAPL/1704/2025 BLAPL/667/2025	CHOUDHURY @ CHOUDHURY DHIBAR VS STATE OF ODISHA	AMLAN MOHANTY VS	BAMBARI /161 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000754/2023
63	D-CMAPL/1638/2025 CMAPL/18/2025	DAMBURDHAR PRADHAN VS MANAGING COMMITTEE OF KALIKANARAYANI BIDYAPITHA, KERANDIPUR, PURI	JAYANT KUMAR RATH (SR. ADV.) VS	// () //
64	D-CMP/53366/2024 CMP/77/2025	PUSPANJALI MOHARATHI VS RAGHABA DAS MATH ENDOWMWNT,PURIPURI	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (JD), PURI(Puri) CS/0000119/2015
65	D-CMP/1268/2025 CMP/78/2025	SUDAM CHARAN MALLIK VS SURENDRA BARIK	AMIT PRASAD BOSE VS	// CIVIL JUDGE(J.D.),NILAGIRI(Baleshwar) CS/0000062/2018
66	D-CMP/52575/2024 CMP/79/2025	SUKANTA KUMAR MISHRA VS JATINDRA MOHAN PANDA	LALIT KUMAR MAHARANA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) EC/0000012/2023
67	D-CMP/52823/2024 CMP/80/2025	JAYANT JENA VS MADHAB CHANDRA PRADHAN	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000147/2022
68	D-CMP/1087/2025 CMP/81/2025	SHREE BALUNKESWAR DEV BIJE VS	LALITENDU MISHRA VS	// ()

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69	D-CMP/730/2025 CMP/82/2025	SANKARSANA MOHAPATRA HAREKRUSHNA RANA VS PURENDRA RANA	AMIT PRASAD BOSE VS	// // CIVIL JUDGE (JD),JALESWAR(Baleswar) CS/0000591/2022
70	D-CMP/1155/2025 CMP/83/2025	MOHAMMAD NAZIR VS TAHASILDAR SADAR SAMBALPUR	DEO KUMAR AJMERIA VS	// ()
71	D-CONTC/1582/2025 CONTC/294/2025	BIDYADHARA MISHRA VS ANU GARG,IAS	ADV. VS	// ()
72	D-CONTC/1588/2025 CONTC/295/2025	SUDHAKAR PRADHAN VS SANJAYA KUMAR SINGH,COMMNR. CUM SECY. FOOD SUPPLIES AND CONSUMER WELFARE DEPT., ODISHA	ADV. VS	// ()
73	D-CONTC/1853/2025 CONTC/296/2025	SANDHYA RANI MOHANTY VS SHALINI PANDIT,COMMNR. CUM SECY. S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// ()
74	D-CONTC/1868/2025 CONTC/297/2025	PRAFULLA KUMAR DAS VS SUNIL KUMAR TUDU,OAS	ADV. VS	// ()
75	D-CONTC/1918/2025 CONTC/298/2025	JALADHAR BARIK VS SHALINI PANDIT, IAS	ADV. VS	// ()
76	D-CONTC/1921/2025 CONTC/299/2025	PABITRA MOHAN NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// ()
77	D-CONTC/1924/2025 CONTC/300/2025	UMAMANI MOHANTY VS SHALINI PANDIT, IAS	ADV. VS	// ()
78	D-CONTC/1931/2025 CONTC/301/2025	SUDHIR CHANDRA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// ()
79	D-CONTC/1936/2025 CONTC/302/2025	PRADIPTA KUMAR DAS VS ANU GARG,IAS	ADV. VS	// ()

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80	D-CONTC/1585/2025 CONTC/303/2025	NRUSINGHA CHARAN DASH VS ANU GARG,IAS	ADV. VS	// 0 //
81	D-CONTC/53223/2024 CONTC/304/2025	MANORANJAN DAS VS ANU GARG, ADDL. CHIEF SECY.-CUM-SECY. , W.R DEPT.,GOVT. OF ODISHA	ADV. VS	// 0 //
82	D-CONTC/495/2025 CONTC/305/2025	SIBA RANA VS ALOK KAR,ADDL. SECY. ,DEPT. OF W.R, ODISHA	ADV. VS	// 0 //
83	D-CONTC/1992/2025 CONTC/306/2025	SIBARAM SABAT VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/1995/2025 CONTC/307/2025	SUDAM PANDA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
85	D-CONTC/2001/2025 CONTC/308/2025	SANTOSH KUMAR AGRAWAL VS AJAY KUMAR MOHANTY, TAHASILDAR,RAJNAGAR	ADV VS	// 0 //
86	D-CONTC/2028/2025 CONTC/309/2025	DURGA SHANKAR SAHOO VS SANJAY KUMAR PANDA,OAS	ADV. VS	// 0 //
87	D-CONTC/2067/2025 CONTC/310/2025	ABHOY KUMAR JENA VS ARAVIND AGRAWAL,IAS	BANSHIDHAR SATAPATHY VS	// 0 //
88	D-CRLA/38754/2024 CRLA/92/2025	PURNA CHANDRA SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /139 /2021 DISTRICT & SESSIONS JUDGE,BOUDH(
89	D-CRLA/1114/2025 CRLA/93/2025	SANJAY PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	ST/0000103/2022 BADABAZAR /87 /2010 DISTRICT & SESSIONS JUDGE,BERHAM
90	D-CRLA/305/2025 CRLA/94/2025	KALIA NAIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	ST/0000333/2012 BHANJANAGAR /40 /2020 A.D.J.,BHANJANAGAR(Ganjam)
91	D-CRLA/1691/2025	SUNITA@SUNI MAKAR	DINESH KUMAR MOHANTY	ST/0000075/2020 KUCHINDA /10 /2015

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	CRLA/95/2025	VS STATE OF ODISHA	VS	A.D.J.,SAMBALPUR(Sambalpur) ST/000019/2015
92	D-CRLA/1702/2025 CRLA/96/2025	BRAJA KISHORE SUARA@BAJU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NANDIPADA /75 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000276/2022
93	D-CRLA/39185/2024 CRLA/97/2025	GANESH KUMAR PRADHAN VS STATE OF ODISHA	LALATENDU PAL VS	SECTOR-19 /30 /2014 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000235/2014
94	D-CRLA/1720/2025 CRLA/98/2025	RABINDRA BHANJA PURNA CHANDRA DASH VS STATE OF ODISHA(VIG)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /51 /2007 SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/0000033/2012
95	D-CRLMA/39097/2024 CRLMA/4/2025	NAMITA MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	AUL /152 /2022 J.M.F.C,AUL(Kendrapara) GR/0000273/2022
96	D-CRLMA/1588/2025 CRLMA/5/2025	SAGARIKA SETHI VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	PURI TOWN /132 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000069/2024
97	D-CRLMA/1677/2025 CRLMA/6/2025	NIKHIL KUMAR VS STATE OF ODISHA	SK. ZAFARULLA VS	NABARANGAPUR TOWN /60 /2024 DISTRICT AND SESSIONS JUDGE,NAWA CRA/0000009/2024
98	D-CRLMA/1139/2025 CRLMA/7/2025	MINATIBALA@MINATI SAMANTARAY VS STATE OF ODISHA	ADV. VS	JANKIA P.S. /75 /2022 (//
99	D-CRLMA/33658/2024 CRLMA/8/2025	NALINIPRABHA DANDASENA VS STATE OF ODISHA	ADV. VS	TIKIRI /92 /2013 (//
100	D-CRLMC/38614/2024 CRLMC/251/2025	PRADIPTA KUMAR PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADMAL /76 /2019 DISTRICT AND SESSIONS JUDGE,JHAR CRMC/0000022/2019
101	D-CRLMC/1558/2025 CRLMC/252/2025	SUBASINI BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000452/2024
102	D-CRLMC/1561/2025 CRLMC/253/2025	DEBASIS SAHOO VS	ASHOK KUMAR SARANGI VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur)

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103	D-CRLMC/1589/2025 CRLMC/254/2025	ASITA NANDA BISWAL AKASH POLEI @ AKASH PALEI VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	ICC/0000010/2024 KHALLIKOTE /26 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar TR/0000046/2022
104	D-CRLMC/927/2025 CRLMC/255/2025	RAJA@NIHAR RANJAN PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /24 /2012 A.D.J.,NAWAPARA(Nuapada) CT/0000041/2012
105	D-CRLMC/988/2025 CRLMC/256/2025	DEBDEEP PANDA@DEBJEET PANDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHAMNAGAR /101 /2020 J.M.F.C.,DHAMNAGAR(Bhadrak) ST/0000058/2020
106	D-CRLMC/1399/2025 CRLMC/257/2025	PADMABATI PRADHAN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	KHAJURIPADA /61 /2020 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000257/2020
107	D-CRLMC/1287/2025 CRLMC/258/2025	A.JAGANATH DORA VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	PURUSHOTTAMPUR /861 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000828/2023
108	D-CRLMC/1500/2025 CRLMC/259/2025	BAJRANGLAL AGARWALLA VS RADHESHYAM SINGHAL	SOUMYA MISHRA VS	//0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud ICC/0000003/2020
109	D-CRLMC/1567/2025 CRLMC/260/2025	UMME RUKSAR VS STATE OF ODISHA	ISRIL KHAN VS	JAGATPUR /643 /2024 (//
110	D-CRLMC/1597/2025 CRLMC/261/2025	PREM CHAND NAYAK VS STATE OF ODISHA	RAJ KUMAR ROUT VS	//0 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000409/2021
111	D-CRLMC/1619/2025 CRLMC/262/2025	DOLAMANI MEHER VS PRATIBHA RANI SAHU	AMIT PRASAD BOSE VS	//0 S.D.J.M.,BARGARH(Bargarh) ICC/0000040/2023
112	D-CRLMC/1624/2025 CRLMC/263/2025	KHIROD DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHANGA /14 /2021 J.M.F.C. MAHANGA(Cuttack) GR/0000049/2021
113	D-CRLMC/1709/2025 CRLMC/264/2025	SEFALI MANSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /216 /2014 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000040/2015

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114	D-CRLMC/1555/2025 CRLMC/265/2025	GYANARANJAN SWAIN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /68 /2021 J.M.F.C.,PIPILI(Puri) GR/0000206/2021
115	D-CRLMC/1747/2025 CRLMC/266/2025	TARENI PRASADA BHATTA@BABULI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /141 /2003 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000138/2013
116	D-CRLMC/1726/2025 CRLMC/267/2025	NIROD KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	PRAVASHA PUJAREE PARIDA VS	CUTTACK VIGILANCE /3 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000054/2015
117	D-CRLMP/1438/2025 CRLMP/103/2025	ANANDA NANDAN SUIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 (//
118	D-CRLMP/1403/2025 CRLMP/104/2025	JANASH MALLICK VS DIRECTOR GENERAL OF POLICE,CUTTACK	DR. BINODA KUMAR MISHRA VS	G.UDAYAGIRI /2 /2023 (//
119	D-CRLMP/1153/2025 CRLMP/105/2025	PUNAM PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KORAPUT TOWN /36 /2023 (//
120	D-CRLMP/663/2025 CRLMP/106/2025	KAILASH BEHERA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	/ /0 (//
121	D-CRLMP/313/2025 CRLMP/107/2025	PRAJNA PRAKASH NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0007679/2024
122	D-CRLMP/39454/2024 CRLMP/108/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 (//
123	D-CRLMP/39430/2024 CRLMP/109/2025	SRIDHAR PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 (//
124	D-CRLREV/39166/2024 CRLREV/32/2025	USHA RANI MISHRA VS BIJAYEENI MISHRA	MANOJ KUMAR MOHANTY VS	/ /0 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000004/2022
125	D-CRLREV/1242/2025	ISWAR RAJU@ILLU	ARIJEET MISHRA	NABARANGAPUR TOWN /405 /2024

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	CRLREV/33/2025	VS STATE OF ODISHA	VS	A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000013/2024
126	D-CRLREV/1564/2025 CRLREV/34/2025	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 J.M.F.C.,RANPUR(Nayagarh) CRMC/0000062/2024
127	D-CRLREV/1675/2025 CRLREV/35/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	BUDHIRAM DAS VS	//0 S.D.M.,PURI(Puri) CRMC/0000390/2024
128	D-MACA/54050/2024 MACA/73/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS MINKI @ MENKI PRADHAN	MAHITOSH SINHA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000072/2000
129	D-MACA/54572/2024 MACA/74/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BBSR VS MANJULATA NAYAK	ANUPAM DASH VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000114/2022
130	D-MACA/54796/2024 MACA/75/2025	BIJOYLAXMI PANDA VS RAJENDRA KUMAR NATH	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000152/2017
131	D-MACA/332/2025 MACA/76/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS BODHIRAM JENA	PRAMOD KUMAR TRIPATHY VS	// 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000008/2020
132	D-MACA/546/2025 MACA/77/2025	THE D.M NATIONAL INSURANCE CO. LTD.,CUTTACK VS DEBAKI MAHAKUD	PRASANTA KUMAR MAHALI VS	// 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000021/2022
133	D-MACA/983/2025 MACA/78/2025	MANAGER,NATIONAL INSURANCE CO. LTD,GANJAM VS GOURI @ GOUDUNI DAS	PRASANTA KUMAR MAHALI VS	// A.D.J.,ASKA(Ganjam) Mac/0000085/2015
134	D-MATA/54433/2024 MATA/24/2025	PAYASWINI RATH @ PANDA VS SIDHARTHA PANDA	LALITENDU MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000598/2015
135	D-MATA/1331/2025 MATA/25/2025	SANDEEP MOHANTY VS RICHA RASHMITA MOHANTY	DEEPALI MAHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000339/2020
136	D-MATA/1546/2025 MATA/26/2025	SOUMYA SAHOO VS	SATYAJIT MOHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW

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137	D-MATA/1624/2025 MATA/27/2025	AJIT SAMAL RITIKA NANDA VS KEDARNATH PANDA	SAILABALA JENA VS	CP/0000382/2022 // JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000063/2021
138	D-MATA/1643/2025 MATA/28/2025	SOUMYA SAHOO VS AJIT SAMAL	SATYAJIT MOHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000258/2022
139	D-RPFAM/52957/2024 RPFAM/14/2025	SUBASH KUMAR MANDOTHIA VS SWEETY AGARWALA @ MANDOTHIA	GOPAL KRUSHNA MOHANTY VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000102/2021
140	D-RPFAM/54702/2024 RPFAM/15/2025	RANJITA PARIDA VS BHIMSEN PARIDA	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000084/2023
141	D-RSA/371/2025 RSA/36/2025	PUTKAR HEMBRAM VS LAXMI KOLHA @HEMBRAM	BIRENDRA KUMAR PARDHI VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000003/2022
142	D-RSA/52362/2024 RSA/37/2025	KAPIL CHARAN MOHANTY VS CHOUDHURY AKSHYA KUMAR MISHRA	BIBEKANANDA BHUYAN VS	// A.D.J. SALIPUR(Cuttack) RFA/0000156/2015
143	D-RVWPET/55152/2024 RVWPET/20/2025	PADMANAVA NANDA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL),KHORDHA	ADV. VS	//) //
144	D-RVWPET/53743/2024 RVWPET/21/2025	ODISHA LIFT IRRIGATION CORPORATION LTD,BBSR VS JAYRAM BEHERA	ASHOK KUMAR PANIGRAHI VS	//) //
145	D-RVWPET/1722/2025 RVWPET/22/2025	STATE OF ODISHA VS KAILASH NAIK	SURYA NARAYAN PATNAIK , A.G.A VS	//) //
146	D-TRP(C)/1983/2025 TRP(C)/24/2025	SWAGATIKA ROUT VS KAKAL KRISHNA RAO	PRAFULLA KUMAR BISWAL VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000761/2024
147	D-WA/1149/2025 WA/139/2025	STATE OF ODISHA VS SATYAJIT BEHERA	SUMAN PATTANAYAK, A.G.A. VS	//) //

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148	D-WA/1361/2025 WA/140/2025	STATE OF ODISHA VS SASMITA SANTY	SASWAT DAS,A.G.A VS	// 0 //
149	D-WA/1191/2025 WA/141/2025	STATE OF ODISHA VS SNEHALATA JENA	UMESH CHANDRA BEHURA,A.G.A VS	// 0 //
150	D-WA/1204/2025 WA/142/2025	STATE OF ODISHA VS ANSUMAN BHOI	SONAK MISHRA,A.S.C VS	// 0 //
151	D-WA/1392/2025 WA/143/2025	STATE OF ODISHA VS BIBHUTI RANJAN SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
152	D-WA/1151/2025 WA/144/2025	STATE OF ODISHA VS MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, JAMURDA	SIDHARTH PRASAD DAS,A.S.C VS	// 0 //
153	D-WA/1418/2025 WA/145/2025	NARAYAN ROUT VS UNION OF INDIA	BASUDEV PUJARI VS	// 0 //
154	D-WA/1443/2025 WA/146/2025	STATE OF ODISHA VS BIBHUTI BHUSAN DEHURY	SASWAT DAS,A.G.A VS	// 0 //
155	D-WA/1487/2025 WA/147/2025	STATE OF ODISHA VS BIKASH RANJAN SAMAL	SASWAT DAS, A.G.A. VS	// 0 //
156	D-WA/1153/2025 WA/148/2025	STATE OF ODISHA VS RADHAKANTA BHUE	SASWAT DAS,A.G.A VS	// 0 //
157	D-WA/1172/2025 WA/149/2025	STATE OF ODISHA VS BALARAM PALA	SARBESWAR BEHERA, A.G.A. VS	// 0 //
158	D-WA/1241/2025 WA/150/2025	STATE OF ODISHA VS PRATAP CHANDRA PADHY	AISHWARYA DASH, A.S.C. VS	// 0 //
159	D-WA/1300/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//

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	WA/151/2025	VS	VS	0
		SUJATA MAJHI		//
160	D-WA/1316/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/152/2025	VS	VS	0
		SASMITA SAHOO		//
161	D-WA/1327/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/153/2025	VS	VS	0
		SAROJ KUMAR PANDA		//
162	D-WA/1341/2025	MADHUSUDAN RANSINGH	PRASANTA KUMAR MISHRA	//
	WA/154/2025	VS	VS	0
		STATE OF ODISHA		//
163	D-WA/1359/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	//
	WA/155/2025	VS	VS	0
		PRAMOD KUMAR NAYAK		//
164	D-WA/1393/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/156/2025	VS	VS	0
		TIRTHABASI PUROHIT		//
165	D-WA/269/2025	STATE OF ODISHA	PRAVAKAR BEHERA, S.C(T)	//
	WA/157/2025	VS	VS	0
		SIBARAM JENA		//
166	D-WA/1441/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/158/2025	VS	VS	0
		DIBAKAR MOHAPATRA		//
167	D-WA/1485/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/159/2025	VS	VS	0
		KUMUDINI MOHANTA		//
168	D-WA/1489/2025	STATE OF ODISHA.	SASWAT DAS, A.G.A.	//
	WA/160/2025	VS	VS	0
		BINOD KUMAR MAHANTA		//
169	D-WA/1566/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//
	WA/161/2025	VS	VS	0
		GAYATRI NAIK		//
170	D-WA/1590/2025	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	//
	WA/162/2025	VS	VS	0

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171	D-WA/1593/2025 WA/163/2025	CHANDRAMANI DAS STATE OF ODISHA VS PRAKASH CHANDRA PANDA	AUROVINDA MOHANTY, A.S.C. VS	// // 0 //
172	D-WA/1488/2025 WA/164/2025	STATE OF ODISHA VS JANMEJAYA PATTANAİK	SASWAT DAS, A.G.A. VS	// 0 //
173	D-WA/1491/2025 WA/165/2025	STATE OF ODISHA VS SUSHIL KUMAR SAHU	SASWAT DAS, A.G.A. VS	// 0 //
174	D-WA/1587/2025 WA/166/2025	STATE OF ODISHA VS KALAKAR SAHU	AUROVINDA MOHANTY VS	// 0 //
175	D-WA/1591/2025 WA/167/2025	STATE OF ODISHA VS PRATAP CHANDRA MAHANTA	SASWAT DAS, A.G.A. VS	// 0 //
176	D-WA/1639/2025 WA/168/2025	UNION OF INDIA VS SANJAY KUMAR SETHY	BISWAJIT MAHARANA, C.G.C. VS	// 0 //
177	D-WA/1772/2025 WA/169/2025	STATE OF ODISHA VS SUNAKAR DAS	AISHWARYA DASH,A.S.C VS	// 0 //
178	D-WA/1594/2025 WA/170/2025	STATE OF ODISHA VS DAYANIDHI NAYAK	AUROVINDA MOHANTY, A.S.C. VS	// 0 //
179	D-WA/1724/2025 WA/171/2025	SULOCHAN PANDA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
180	D-WP(C)/1206/2025 WP(C)/1813/2025	SEBATI BISHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
181	D-WP(C)/1213/2025 WP(C)/1814/2025	NILAMANI PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

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182	D-WP(C)/1982/2025 WP(C)/1815/2025	SANJAY KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
183	D-WP(C)/1071/2025 WP(C)/1816/2025	MADHUSUDAN RAUL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
184	D-WP(C)/1207/2025 WP(C)/1817/2025	MANGULU MISHRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
185	D-WP(C)/1978/2025 WP(C)/1818/2025	GEET BASA VS UCO BANK, KOLKATA	SIDHANT DWIBEDI VS	// 0 //
186	D-WP(C)/1522/2025 WP(C)/1819/2025	BHARAT CHANDRA MOHANTA VS THE COLLECTOR AND D.M. CUM ARBITRATOR OF LAND ACQUISITION, KEONJHAR	DIGAMBAR SETHI VS	// 0 //
187	D-WP(C)/1570/2025 WP(C)/1820/2025	GAYATRI DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
188	D-WP(C)/1335/2025 WP(C)/1821/2025	BIKASH CHANDRA BADU VS UNION OF INDIA	SUSHANTA KUMAR JOSHI VS	// 0 //
189	D-WP(C)/1977/2025 WP(C)/1822/2025	BYOMKESHA ROUT VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
190	D-WP(C)/1618/2025 WP(C)/1823/2025	PADMA CHARAN JENA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
191	D-WP(C)/1572/2025 WP(C)/1824/2025	RATIKANTA MOHANTY VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
192	D-WP(C)/1620/2025 WP(C)/1825/2025	NATABAR BEHERA VS TATA POWER NORTH ODISHA DISTRIBUTION LTD, BALESWAR	PRASANTA KUMAR SATAPATHY VS	// 0 //
193	D-WP(C)/1907/2025	PRADIP KUMAR DASH	NIRANJAN LENKA	//

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	WP(C)/1826/2025	VS THE AUTHORISED OFFICER, AXIS BANK LTD.,KHURDA	VS	0 //
194	D-WP(C)/1613/2025 WP(C)/1827/2025	KABITA MISHRA VS REGISTRAR, CIVIL COURTS, BBSR	BIKRAM RATH VS	// 0 //
195	D-WP(C)/1366/2025 WP(C)/1828/2025	ANATHABANDHU MUDULI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
196	D-WP(C)/2091/2025 WP(C)/1829/2025	T. SRIDEVI PATRA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
197	D-WP(C)/1388/2025 WP(C)/1830/2025	NIHAR RANJAN PATRI VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
198	D-WP(C)/1899/2025 WP(C)/1831/2025	CHINMAYA NANDA DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
199	D-WP(C)/1908/2025 WP(C)/1832/2025	GAYATRI RATH VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
200	D-WP(C)/1892/2025 WP(C)/1833/2025	PRAVEEN KUMAR PATRA @ PRAVEEN PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
201	D-WP(C)/1737/2025 WP(C)/1834/2025	KIRAN DEEP DHILLON @ KIRANDEEP DHILLON VS COLLECTOR, KEONJHAR	SIDHARTHA DAS VS	// 0 //
202	D-WP(C)/1910/2025 WP(C)/1835/2025	MANORAMA PATTNAYAK VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
203	D-WP(C)/1445/2025 WP(C)/1836/2025	KOUSALYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
204	D-WP(C)/1957/2025 WP(C)/1837/2025	PHULA BEWA VS	SASIBHUSAN JENA VS	// 0

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205	D-WP(C)/1959/2025 WP(C)/1838/2025	STATE OF ODISHA SARALA DEI VS	SASIBHUSAN JENA VS	// // 0
206	D-WP(C)/1842/2025 WP(C)/1839/2025	STATE OF ODISHA DR.PRADEEP KUMAR BRAHMA VS	SATYA RANJAN PATI VS	// // 0
207	D-WP(C)/2034/2025 WP(C)/1840/2025	STATE OF ODISHA KALINGA EYE HOSPITAL VS	DR. BINODA KUMAR MISHRA VS	// // 0
208	D-WP(C)/1444/2025 WP(C)/1841/2025	UNION OF INDIA BIDHUSMITA KAR VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
209	D-WP(C)/1521/2025 WP(C)/1842/2025	UNION OF INDIA BIDYADHAR MISHRA VS	HARMOHAN DHAL VS	// // 0
210	D-WP(C)/1847/2025 WP(C)/1843/2025	STATE OF ODISHA NIRUPAMA RATHA VS	KUNAL KUMAR SWAIN VS	// // 0
211	D-WP(C)/1559/2025 WP(C)/1844/2025	STATE OF ODISHA SUJATA DAS VS	MD. GOLAM MADANI VS	// // 0
212	D-WP(C)/1897/2025 WP(C)/1845/2025	THE STATE OF ODISHA JAYA KISHORE SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
213	D-WP(C)/1728/2025 WP(C)/1846/2025	STATE OF ODISHA SOUMYA SASWAT BEHERA VS	SOURAV DAS VS	// // 0
214	D-WP(C)/1964/2025 WP(C)/1847/2025	STATE OF ODISHA MINATI BALYAR SINGH @ MINATI BALIARSINGH VS	BIJAYA KUMAR BEHERA VS	// // 0
215	D-WP(C)/1597/2025 WP(C)/1848/2025	STATE OF ODISHA RAMESH CHANDRA SAHU VS	SIOUBHAGYA KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/1889/2025 WP(C)/1849/2025	V.MANOJ KUMAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
217	D-WP(C)/1858/2025 WP(C)/1850/2025	SUSHILA KUMARI DEI VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	// 0 //
218	D-WP(C)/1888/2025 WP(C)/1851/2025	N.DHANURDHAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
219	D-WP(C)/1243/2025 WP(C)/1852/2025	BANAMALI MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
220	D-WP(C)/1876/2025 WP(C)/1853/2025	KAMALINI BAGHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/1826/2025 WP(C)/1854/2025	RAJESH PRADHAN VS UTKAL UNIVERSITY	DIPTI RANJAN BHOKTA VS	// 0 //
222	D-WP(C)/1819/2025 WP(C)/1855/2025	MAHENDRA KUMAR DASH VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
223	D-WP(C)/324/2025 WP(C)/1856/2025	DASHARATHI KALAS @ DASARATHI KALAS VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
224	D-WP(C)/1817/2025 WP(C)/1857/2025	BALISTHA MAHAKURA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/1815/2025 WP(C)/1858/2025	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
226	D-WP(C)/1716/2025 WP(C)/1859/2025	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
227	D-WP(C)/325/2025	BIPIN BIHARI MUND	BIJAY KUMAR BEHERA	//

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	WP(C)/1860/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/1295/2025 WP(C)/1861/2025	ASIT KUMAR DAS VS STATE OF ORISSA	ALLAHAD DASH VS	// 0 //
229	D-WP(C)/322/2025 WP(C)/1862/2025	K.VENKATA RAO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
230	D-WP(C)/330/2025 WP(C)/1863/2025	RATNAKAR JATI VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
231	D-WP(C)/1159/2025 WP(C)/1864/2025	SUSHILA SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
232	D-WP(C)/1692/2025 WP(C)/1865/2025	KAPILESWAR MANTRI VS STATE OF ODISHA.	BHAWANI SANKAR PANIGRAHI VS	// 0 //
233	D-WP(C)/328/2025 WP(C)/1866/2025	DILLIP KUMAR NATH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
234	D-WP(C)/1534/2025 WP(C)/1867/2025	SK.RAHIM VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
235	D-WP(C)/54654/2024 WP(C)/1868/2025	BRAJABANDHU PALEI @ GURUBARI PALEI VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
236	D-WP(C)/1862/2025 WP(C)/1869/2025	LACHHANMAN MAHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
237	D-WP(C)/2085/2025 WP(C)/1870/2025	MIHIR KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
238	D-WP(C)/327/2025 WP(C)/1871/2025	ABHIMAYU JENA VS	BIJAY KUMAR BEHERA VS	// 0

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239	D-WP(C)/55149/2024 WP(C)/1872/2025	STATE OF ORISSA CHAKRADHAR DAS VS	BASUDEV BARIK VS	// // ()
240	D-WP(C)/1695/2025 WP(C)/1873/2025	STATE OF ODISHA PRASHANTA BEHERA VS	TUSAR KUMAR MISHRA VS	// // ()
241	D-WP(C)/329/2025 WP(C)/1874/2025	STATE OF ODISHA HARI HAR GURU @ HARIHAR GURU VS	BIJAY KUMAR BEHERA VS	// // ()
242	D-WP(C)/53899/2024 WP(C)/1875/2025	STATE OF ODISHA THE SECRETARY S.B.I. STAFF ASSOCIATION COOPERATIVE SOCIETY LTD VS	BIBEKANANDA BHUYAN VS	// // ()
243	D-WP(C)/1877/2025 WP(C)/1876/2025	HARI SHANKAR PATTNAIK KAILASH CHANDRA RATH VS	PRAVAT KUMAR NAYAK VS	// // ()
244	D-WP(C)/1894/2025 WP(C)/1877/2025	STATE OF ODISHA K.ANANDA PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
245	D-WP(C)/52583/2024 WP(C)/1878/2025	STATE OF ODISHA PRAFULLA MALLICK VS	AJAYA KUMAR MOHARANA VS	// // ()
246	D-WP(C)/1878/2025 WP(C)/1879/2025	STATE OF ODISHA PRANA JENA VS	LAXMI PRASAD DWIVEDY VS	// // ()
247	D-WP(C)/1904/2025 WP(C)/1880/2025	STATE OF ODISHA A. LAKSHMAN PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
248	D-WP(C)/2099/2025 WP(C)/1881/2025	STATE OF ODISHA D.SANTOSH KUMAR PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
249	D-WP(C)/1705/2025 WP(C)/1882/2025	STATE OF ODISHA SHASANKASEKHAR SAMAL VS	TUSAR KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/1913/2025 WP(C)/1883/2025	P.JAYADEV PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
251	D-WP(C)/55156/2024 WP(C)/1884/2025	HAREKRUSHNA SAHU VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
252	D-WP(C)/1751/2025 WP(C)/1885/2025	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
253	D-WP(C)/2139/2025 WP(C)/1886/2025	SANJEET MOHANTY VS STATE TAX OFFICER, CT AND GST, CUTTACK - I CENTRAL CIRCLE	ITISHREE TRIPATHY VS	// 0 //
254	D-WP(C)/2100/2025 WP(C)/1887/2025	SUNIL KUMAR PANIGRAHI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
255	D-WP(C)/2145/2025 WP(C)/1888/2025	M/S. PATIL CONSTRUCTION AND INFRASTRUCTURE LIMITED, RAYAGADA VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
256	D-WP(C)/334/2025 WP(C)/1889/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
257	D-WP(C)/2045/2025 WP(C)/1890/2025	JAYANTA KUMAR SAMAL VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
258	D-WP(C)/1946/2025 WP(C)/1891/2025	TEJ NARAYAN PRASAD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
259	D-WP(C)/1752/2025 WP(C)/1892/2025	RABINDRANATH MISHRA VS ACCOUNTANT GENERAL(A AND E), ODISHA	RANJIT MOHANTY VS	// 0 //
260	D-WP(C)/1960/2025 WP(C)/1893/2025	ARABINDA BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
261	D-WP(C)/2127/2025	MIR KAMARUDDIN	SUDHIR KUMAR MALLICK	//

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	WP(C)/1894/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/2105/2025 WP(C)/1895/2025	M/S KHORDHA DISTRICT TRUCK OWNERS ASSOCIATION, BBSR VS STATE OF ODISHA	BISWAJIT DAS VS	// 0 //
263	D-WP(C)/1966/2025 WP(C)/1896/2025	NILAMANI BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
264	D-WP(C)/2218/2025 WP(C)/1897/2025	RABINDRANATH MOHANTY @ RABI MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
265	D-WP(C)/1793/2025 WP(C)/1898/2025	BINODINI NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
266	D-WP(C)/1806/2025 WP(C)/1899/2025	SWAGATIKA MALIK VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
267	D-WP(C)/1884/2025 WP(C)/1900/2025	BIJAYA KUMAR CHOUDHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
268	D-WP(C)/54104/2024 WP(C)/1901/2025	SWADHIN JHANKAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
269	D-WP(C)/54922/2024 WP(C)/1902/2025	BABA SAHEB AMBEDKAR FOUNDATION, ANGUL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
270	D-WP(C)/2187/2025 WP(C)/1903/2025	PRAVANJAN BEHERA VS THE CHAIRMAN ODISHA GRAMYA BANK	ASHIS KUMAR MISHRA VS	// 0 //
271	D-WP(C)/53624/2024 WP(C)/1904/2025	BIJAYA KUMAR MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
272	D-WP(C)/1668/2025 WP(C)/1905/2025	JAY PRAKASH SHARMA VS	SANTOSH KUMAR MISHRA VS	// 0

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273	D-WP(C)/1968/2025 WP(C)/1906/2025	COMMISSIONER, CT AND GST, CUTTACK DASARATHI SAHOO VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	// // ()
274	D-WP(C)/53721/2024 WP(C)/1907/2025	KAPILENDRA SAHOO VS MAHANADI COAL FIELDS LTD.,SAMBALPUR	RAMESH CHANDRA BEHERA VS	// () //
275	D-WP(C)/1127/2025 WP(C)/1908/2025	CHINMAYEE MISHRA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// () //
276	D-WP(C)/1896/2025 WP(C)/1909/2025	KUMUDINI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
277	D-WP(C)/54836/2024 WP(C)/1910/2025	BANSHIDHAR MALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
278	D-WP(C)/1974/2025 WP(C)/1911/2025	SATCHIDANANDA BEHERA VS PRINCIPAL SECY TO GOVT, DEPT OF AGRICULTUTRE AND FARMERS, EMPOWERMENT, BBSR	HEMANTA KUMAR MUND VS	// () //
279	D-WP(C)/1911/2025 WP(C)/1912/2025	SUSHAMA DEVI VS STATE OF ODISHA	SATYA SHIVA DASH VS	// () //
280	D-WP(C)/1984/2025 WP(C)/1913/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
281	D-WP(C)/841/2025 WP(C)/1914/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// () //
282	D-WP(C)/52240/2024 WP(C)/1915/2025	PUNA SWAIN @ JANAKI SWAIN VS STATE OF ODISHA	DILLIP KUMAR PARIDA VS	// () //
283	D-WP(C)/1875/2025 WP(C)/1916/2025	MANOJA KUMAR BEHERA VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// () //

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284	D-WP(C)/2014/2025 WP(C)/1917/2025	GAGAN PRADHAN @ GAGAN MAHAKUD VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
285	D-WP(C)/1919/2025 WP(C)/1918/2025	PREMALATA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
286	D-WP(C)/2018/2025 WP(C)/1919/2025	MURALIDHAR URMAL VS ODISHA INFORMATION COMMISSION, BBSR	SREEJIT MOHANTY VS	// 0 //
287	D-WP(C)/2022/2025 WP(C)/1920/2025	SUSANTA KUMAR DASH VS SUB DIVISIONAL OFFICER, ELECTRICAL SUB DIVISION, TPNODL, BALESWAR	SAILAZA NANDAN DAS VS	// 0 //
288	D-WP(C)/2023/2025 WP(C)/1921/2025	LAXMINARAYAN TRIPATHY VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
289	D-WP(C)/2130/2025 WP(C)/1922/2025	NAIMA KHANAM VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
290	D-WP(C)/1915/2025 WP(C)/1923/2025	D.BASUDEVA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
291	D-WP(C)/2040/2025 WP(C)/1924/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
292	D-WP(C)/1916/2025 WP(C)/1925/2025	BABAJI GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
293	D-WP(C)/2052/2025 WP(C)/1926/2025	SAKETI VENKATA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
294	D-WP(C)/2097/2025 WP(C)/1927/2025	T.RAMANA @ DASARI RAMANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
295	D-WP(C)/2054/2025	PRABHAKAR SAHOO	MANORANJAN PADHY	//

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	WP(C)/1928/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/2132/2025 WP(C)/1929/2025	NIRANJAN DAS VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
297	D-WP(C)/1922/2025 WP(C)/1930/2025	M/S. ATTAL PLASTICS, HYDERABAD VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
298	D-WP(C)/2102/2025 WP(C)/1931/2025	D.GUPTESWAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
299	D-WP(C)/1701/2025 WP(C)/1932/2025	PRATAP PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
300	D-WP(C)/2056/2025 WP(C)/1933/2025	CHIRANJIBI JAYASINGH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
301	D-WP(C)/2113/2025 WP(C)/1934/2025	D.GUPTESWAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
302	D-WP(C)/1930/2025 WP(C)/1935/2025	P SUNAMA PATRO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
303	D-WP(C)/2186/2025 WP(C)/1936/2025	BRAJARAJ MISHRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
304	D-WP(C)/2051/2025 WP(C)/1937/2025	JHANSIRANI PARIDA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
305	D-WP(C)/2065/2025 WP(C)/1938/2025	PABITRAMOHAN MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
306	D-WP(C)/1940/2025 WP(C)/1939/2025	DR.PARTHASARATHI BISWAL VS	SAIBRATA RATH VS	// 0

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307	D-WP(C)/2043/2025 WP(C)/1940/2025	STATE OF ODISHA SONALI PRIYADARSHINI VS	SUSANTA KUMAR BARAL VS	// // ()
308	D-WPCRL/1538/2025 WPCRL/6/2025	STATE OF ODISHA PRAKASH BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// CHARICHHAKA /151 /2024 ()
309	D-ABLAPL/1507/2025 ABLAPL/672/2025	STATE OF ODISHA SURAJ BEHERA @ BABLU VS	BIKRAM CHANDRA GHADEI VS	// //0 ()
310	D-ABLAPL/888/2025 ABLAPL/673/2025	STATE OF ODISHA CHANDAN DAS VS	AMLAN SHAKTI PAUL VS	// PURUNABAZAR /2 /2025 ()
311	D-ABLAPL/1511/2025 ABLAPL/674/2025	STATE OF ODISHA BHAGABAN KHORA VS	SRIKANTA PANDA VS	// KORAPUT TOWN /242 /2019 ()
312	D-ABLAPL/1021/2025 ABLAPL/675/2025	STATE OF ODISHA SRIDHARA MUDULI @ SRIDHAR MUDULI VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /206 /2024 ()
313	D-ABLAPL/1549/2025 ABLAPL/676/2025	STATE OF ODISHA TILAK RANA VS	BIJAY KUMAR BEHERA VS	// SAINTALA /105 /2024 ()
314	D-ABLAPL/1625/2025 ABLAPL/677/2025	STATE OF ODISHA NITYANANDA SAHOO VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /243 /2023 ()
315	D-ABLAPL/1270/2025 ABLAPL/678/2025	STATE OF ODISHA BHAGABAN HARIJAN VS	SHREYANSH RAJGURU VS	// BORIGUMMA /262 /2024 ()
316	D-ABLAPL/1522/2025 ABLAPL/679/2025	STATE OF ODISHA UMAKANTA SUBUDHI VS	DEBIDUTTA MOHAPATRA VS	// KHURDA SADAR /3 /2025 ()
317	D-ABLAPL/1628/2025 ABLAPL/680/2025	STATE OF ODISHA TAPU PRASAD NAYAK @ TAPU NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /443 /2024 () //

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318	D-ABLAPL/1272/2025 ABLAPL/681/2025	MD. SARBAR VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	SAINTALA /553 /2024 () //
319	D-ABLAPL/1632/2025 ABLAPL/682/2025	SANTUNU SAHU VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	ASKA /717 /2024 () //
320	D-ABLAPL/1540/2025 ABLAPL/683/2025	SANKAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /219 /2024 () //
321	D-ABLAPL/1643/2025 ABLAPL/684/2025	KABU @ KABUNA NAIK VS STATE OF ODISHA	UPENDRA NARAYAN SAHOO VS	PARJANG /268 /2024 () //
322	D-ABLAPL/1273/2025 ABLAPL/685/2025	MD. JAMIL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	SAINTALA /553 /2024 () //
323	D-ABLAPL/1274/2025 ABLAPL/686/2025	MD. AKIB VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	SAINTALA /553 /2024 () //
324	D-ABLAPL/1544/2025 ABLAPL/687/2025	CHINMAY@CHINMAY KUMAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIBANIA /165 /2024 () //
325	D-ABLAPL/1276/2025 ABLAPL/688/2025	MD. SARMAD VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	SAINTALA /553 /2024 () //
326	D-ABLAPL/1615/2025 ABLAPL/689/2025	NAGESWAR SETHI VS STATE OF ODISHA	SIBA RANJAN POLAI VS	GOPALPUR /22 /2025 () //
327	D-ABLAPL/1545/2025 ABLAPL/690/2025	SURAJ MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/000438/2018
328	D-ABLAPL/1622/2025 ABLAPL/691/2025	JEEBANJYOTI DASHMOHAPATRA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	SORO /16 /2025 () //
329	D-ABLAPL/1550/2025	SK. IRSAD ALI @ BULLET	AMULYA RATNA PANDA	SAHADEV KHUNTA /7 /2025

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	ABLAPL/692/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/1635/2025 ABLAPL/693/2025	SISIR KU. PANDA @ SISIR KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
331	D-ABLAPL/1551/2025 ABLAPL/694/2025	RAJENDRA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /427 /2024 () //
332	D-ABLAPL/1636/2025 ABLAPL/695/2025	ANJANA DEVI @ ANJNA DEVI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHARATPUR PS /333 /2024 () //
333	D-ABLAPL/1554/2025 ABLAPL/696/2025	DURGA PRASAD SADANGI VS STATE OF ODISHA	KURESH PRASAD DASH VS	MUDANPUR RAMPUR /166 /2021 () //
334	D-ABLAPL/1637/2025 ABLAPL/697/2025	SK. ASHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /14 /2025 () //
335	D-ABLAPL/1294/2025 ABLAPL/698/2025	RASMI RANJAN PATRA @ RASHMI RANJAN PATRA VS STATE OF ODISHA	ANAND PRAKASH DAS VS	GOBINDAPUR /256 /2024 () //
336	D-ABLAPL/1639/2025 ABLAPL/699/2025	SK. NAZIR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /15 /2025 () //
337	D-ABLAPL/1138/2025 ABLAPL/700/2025	RATNAKAR BARIK VS STATE OF ODISHA	TARUN KANTA PATTANAYAK VS	DHAMNAGAR /176 /2024 () //
338	D-ABLAPL/1612/2025 ABLAPL/701/2025	CHIRANJIT PARIDA VS STATE OF ODISHA	DEVAPUTRA DIVYA JEEVAN MISHRA VS	CHAULIAGANJA /324 /2024 () //
339	D-ABLAPL/736/2025 ABLAPL/702/2025	BALYABANDHU MADALA VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	KORAPUT VIGILANCE /35 /2024 () //
340	D-ABLAPL/1652/2025 ABLAPL/703/2025	ANAPURNA SAHU VS	AMARESH DAS VS	UDALA /368 /2024 ()

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341	D-ABLAPL/744/2025 ABLAPL/704/2025	STATE OF ODISHA RABINDRA KUMAR MARNDI VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	// KORAPUT VIGILANCE /35 /2024 ()
342	D-ABLAPL/1655/2025 ABLAPL/705/2025	HEMANT @ HEMANTA KUMAR SENAPATI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// AIR FIELD P.S. /345 /2024 ()
343	D-ABLAPL/1319/2025 ABLAPL/706/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	// CUTTACK VIGILANCE /33 /2024 ()
344	D-ABLAPL/1338/2025 ABLAPL/707/2025	SUJATA MALLICK VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// TOMANDO /111 /2024 ()
345	D-ABLAPL/1556/2025 ABLAPL/708/2025	JITENDRA NAYAK VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// Tantiapal Marine /162 /2024 ()
346	D-ABLAPL/989/2025 ABLAPL/709/2025	PINTU NATH @ PINTU VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// KUJANGA /470 /2024 ()
347	D-ABLAPL/1560/2025 ABLAPL/710/2025	GOKUL MEHER @ GAKULA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// LATHOR /7 /2025 ()
348	D-ABLAPL/1569/2025 ABLAPL/711/2025	KALANDI SWAIN VS STATE OF ODISHA	SAMBIT BISWAL VS	// ABHAYACHANDPUR /283 /2024 ()
349	D-ABLAPL/1596/2025 ABLAPL/712/2025	DEVASHISH PANIGRAHI @ CHANDAN PANIGRAHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// BANDOMUNDA /261 /2024 ()
350	D-ABLAPL/1477/2025 ABLAPL/713/2025	SULEKHA CHANDRA NAYAK@SULEKHA NAYAK VS STATE OF ODISHA	GHANASHYAM DASH VS	// BADACHANA /283 /2024 ()
351	D-ABLAPL/550/2025 ABLAPL/714/2025	PANCHANAN PRADHA N @ PANU @ PANCHU PRADHAN @ RAMESH MAHALIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NUAGAON /5 /2008 ()

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352	D-ABLAPL/1603/2025 ABLAPL/715/2025	SOUDAMINI GANDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /211 /2024 () //
353	D-ABLAPL/1610/2025 ABLAPL/716/2025	KALANDI MALLIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BARI RAMACHANDRAPUR /598 /2024 () //
354	D-ABLAPL/1159/2025 ABLAPL/717/2025	KALANDI @ KALIA @ KUNAL ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	EOW,BHUBANESWAR /15 /2021 () //
355	D-ABLAPL/1562/2025 ABLAPL/718/2025	LILABANTA MALLIK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /243 /2024 () //
356	D-ABLAPL/1584/2025 ABLAPL/719/2025	SISIR KU. PANDA @ SISIR KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
357	D-ABLAPL/1474/2025 ABLAPL/720/2025	GOPAL KURUSHAN BHARATI @ GOPAL BHARTI VS STATE OF ODISHA	GHANASHYAM DASH VS	BADACHANA /283 /2024 () //
358	D-ABLAPL/1586/2025 ABLAPL/721/2025	KANAKLATA RANA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	DEOGARH /9 /2025 () //
359	D-ABLAPL/1541/2025 ABLAPL/722/2025	RAMESH SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
360	D-ABLAPL/1684/2025 ABLAPL/723/2025	SK.JAFAR VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /4 /2025 () //
361	D-ABLAPL/1685/2025 ABLAPL/724/2025	ISWAR NAIDU VS STATE OF ODISHA	SUSIL KUMAR PATTTNAİK VS	BARBİL /367 /2024 () //
362	D-ABLAPL/1697/2025 ABLAPL/725/2025	MANOJ @ MANMATH TAREI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ / J.M.F.C.,BALASORE(Baleshwar) 2(A)CC/0000149/2020
363	D-ABLAPL/1686/2025	GANESH CHANDRA LENKA	SATYA RANJAN MULIA	MALGODOWN /265 /2024

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	ABLAPL/726/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/1645/2025 ABLAPL/727/2025	NAMITA LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /615 /2024 () //
365	D-ABLAPL/1327/2025 ABLAPL/728/2025	AJAYA@JITU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /152 /2024 () //
366	D-ABLAPL/1748/2025 ABLAPL/729/2025	PRITAM KUMAR BEHERA VS STATE OF ODISHA	BISWOJEET LENKA VS	//0 () //
367	D-ABLAPL/1278/2025 ABLAPL/730/2025	Y. ANIL KUMAR DORA @ ANIL KUMAR DORA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /726 /2024 () //
368	D-ABLAPL/1714/2025 ABLAPL/731/2025	BIRENDRA SAHU @ BIRENDRA KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	GAISILET /4 /2025 () //
369	D-ABLAPL/1701/2025 ABLAPL/732/2025	ARJUNA DAS VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	RAMBHA (KHALLIKOTE) /818 /2024 () //
370	D-ABLAPL/1705/2025 ABLAPL/733/2025	MANOJ @ MANMATH TAREI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.,BALASORE(Baleshwar) 2(A)CC/0000082/2020
371	D-ABLAPL/1473/2025 ABLAPL/734/2025	DIBAKAR LENKA VS STATE OF ODISHA	GHANASHYAM DASH VS	BADACHANA /283 /2024 () //
372	D-ABLAPL/1688/2025 ABLAPL/735/2025	SRIKANTA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /719 /2024 () //
373	D-ABLAPL/538/2025 ABLAPL/736/2025	KUNMUN @ SAILENDRA KUMAR PATTNAIK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /193 /2024 () //
374	D-ABLAPL/1476/2025 ABLAPL/737/2025	AMULYA KUMAR ROUT@AMULYA ROUT VS	GHANASHYAM DASH VS	BADACHANA /283 /2024 ()

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375	D-ABLAPL/1692/2025 ABLAPL/738/2025	STATE OF ODISHA ABHIMANYU BARIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// //0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000042/2025
376	D-ABLAPL/1695/2025 ABLAPL/739/2025	LAKSHMAN @ LACHHAMAN SAHU VS STATE OF ODISHA	GOKULANANDA PARIDA VS	//0 J.M.F.C,BARPALLI(Bargarh) 2(C)CC/000004/2024
377	D-ABLAPL/508/2025 ABLAPL/740/2025	SURYA NARAYAN SAHOO VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KHANDAGIRI P.S. /891 /2024 () //
378	D-ABLAPL/1502/2025 ABLAPL/741/2025	RAMNATH GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /251 /2024 () //
379	D-ABLAPL/961/2025 ABLAPL/742/2025	DIPAK BEHERA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KANAS /279 /2024 () //
380	D-ABLAPL/1706/2025 ABLAPL/743/2025	GANDHI @ BHASKAR GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	PATTAPUR (DIGAPAHANDI) /386 /2023 () //
381	D-ABLAPL/1708/2025 ABLAPL/744/2025	SIBA SANKAR DAS VS STATE OF ODISHA	BIJAYANANDA DASH VS	CHANDAKA P.S. /208 /2019 () //
382	D-ABLAPL/1543/2025 ABLAPL/745/2025	PRAVAS RANJAN PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
383	D-ABLAPL/1712/2025 ABLAPL/746/2025	SUBHRANTA SUNA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 () //
384	D-ABLAPL/37185/2024 ABLAPL/747/2025	TAPAN SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /8 /2003 () //
385	D-ABLAPL/1418/2025 ABLAPL/748/2025	JANGYA PALEI @ JAGYAN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	KHALLIKOTE /3 /2025 () //